

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 101**  
**(IB)-168(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Mehak Realtech Pvt. Ltd.

.... Respondent

**Under Section 7 of IBC.**

**Order delivered on 22.10.2020**


**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Renotified to 26.11.2020.

  
**(Madhu Narula)**  
**Court Officer**

22.10.2020  
Aarti